

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 24th January, 2025

No. HCM/D-42/2023-Estt.-I/1092 : In continuation of this Registry's notification of even No. dated 18th January, 2025, regarding Personal Interview for engagement to the post of Programme Coordinators, it is hereby notified to all the candidates whose name are listed in ANNEXURE – III of the aforementioned notification that they must produce the following documents in original, along with self-attested photocopies, to support their eligibility and identity at the time of Personal Interview. Failure to produce these documents will result in disqualification from appearing in the Personal Interview:

- a) Class X Certificate (as proof of Date of Birth).
- b) Certificate of MBA or an equivalent degree in management.
- c) Certificates of other Qualification(s), if any.
- d) Photo bearing IDENTITY PROOF - Driving Licence/Voter ID Card/Aadhaar Card/ Identity Card issued by University or College/PAN Card.
- e) 2 (two) passport sized photographs.
- f) SC/ST/OBC Certificates issued by a competent authority, for candidates seeking age relaxation.
- g) No Objection Certificate for those candidates who are in Government Service.

Reeta Laishram

(REETA LAISHRAM)

LANGUAGE OFFICER (SPECIAL OFFICER)

HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulsillu, Judge, High Court of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Jt. Registrar (Judl.)/CPC, High Court of Manipur.
7. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
8. Concerned File/Guard File.